

C.A.T. Bench, JAIPUR

| Date of Order | Orders |
|--|--|
| 13.3.2000 | <p>None present for the parties</p> <p>May be listed for final hearing on 6.4.2000.</p> <p><i>avm</i></p> <p>(N. P. NAWANI) ADMINISTRATIVE MEMBER</p> <p><i>S. K. Agarwal</i> Member (Judicial)</p> |
| 6.4.2000 <i>REASONABLE TIME</i> 6.4.2000 | <p>None present for the applicant Mr. Manish Bhandari, counsel for the respondents.</p> <p>May be listed for hearing on 26.6.2000.</p> <p><i>avm</i></p> <p>(B. S. RAIKOTE) Vice Chairman</p> <p>(N. P. NAWANI) ADMINISTRATIVE MEMBER</p> |
| 26.6.2000 | <p>None present for the parties.</p> <p>On the perusal of the order-sheets it appears that none was present for the applicant on 20.9.99, 29.11.99, 13.3.2000, 6.4.2000 and today, when the case was listed for final hearing. It appears that the applicant has lost interest in this case. Therefore, this OA is dismissed in default and for non-prosecution.</p> <p><i>avm</i></p> <p>(N. P. NAWANI) M (A)</p> <p><i>S. K. Agarwal</i> M (J)</p> <p><i>1606</i></p> <p><i>17.7.2000</i></p> <p><i>17.7.2000</i></p> |